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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 2488/98.

New Delhi this the 17th day of December, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri N. Sahu, Member (A)

In the Matter of

Rakesh Kumar S/O
Late Sri Azad Singh
R/O Dashgara Village
New Delhi-12 working as
fireman 22/50 at Connaught Circus,
Fire Station, New Delhi-1

..Applicant

(By Advocate Sh. Manoj Kumar Mishra
through proxy counsel Kumar Rajesh
Singh)

Versus

1. The Chief Fire Officer
Delhi Fire Service
Head Quarter Connaught Circus,
New Delhi-1
2. Dy. Chief Fire Officer II
Delhi Fire Service (Head Quarter),
Connaught Circus, New Delhi-1
3. Divisional Officer,
Connaught Circus Fire Station,
New Delhi-1
4. A.D.O.
Connaught Circus, Fire Station,
New Delhi.

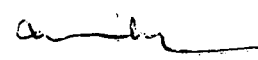
.. Respondents


O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

After hearing the learned proxy counsel for the applicant for some time, he seeks permission to withdraw the OA.

In the above circumstances, OA is dismissed as withdrawn.


(N. Sahu)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)